

-2-

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No. 905 of 1998

New Delhi, dated the 30th April, 1998

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Shri Harpal Singh,
S/o Shri Ram Bole, sh,
R/o K/377, Kalyan Puri, agh,
New Delhi-110091, Applicant

(By Advocate: Shri S.K. Gupta)

Versus

1. Govt. of NCT of Delhi,
Through Director General,
C.I.T. Building, Raja Garden,
New Delhi.
2. Commandant, fficer,
Delhi Home Guards,
Raja Garden,
New Delhi. Respondents

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Applicant prays for direction to
respondents to dispose of his appeal dated
4.12.97.

2. We have heard applicant's counsel Shri
Gupta.

3. We dispose of this O.A. with a direction
to Respondents to dispose of applicant's aforesaid
representation dated 4.12.97 by means of detailed,
speaking and reasoned order under intimation to
applicant as expeditiously as possible preferably
within three months from the date of receipt of a
copy of this order.

4. This O.A. stands disposed of at the admission stage itself as above. No costs.

A. Vedavalli

(Dr. A. Vedavalli)
Member (J)

Adige

(S.R. Adige)
Vice Chairman (A)

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